## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:3080 ANSWERED ON:08.12.2009 REVIEW OF MINING POLICY Pratapsinh Shri Chauhan Prabhatsinh;Ray Shri Rudramadhab

## Will the Minister of MINES be pleased to state:

(a) whether the Government proposes to review the National Mineral Policy(NMP), 2008;

(b) if so, the details thereof;

(c) whether the Government has taken the views of the mineral producing States and the mining experts in this regard;

(d) if so, the details thereof;

(e) whether the Government proposes to amend the Mines and Mineral Development and Regulation Act for seamless grant of mineral concessions;

(f) if so, the details thereof and the time by which a final decision is likely to be taken; and

(g) the steps taken by the Government to attract foreign investors in the mining sector?

## Answer

## THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): No, Madam.

(b): Does not arise in view of (a) above.

 $\hat{A}$   $\otimes$  (d): The National Mineral Policy(NMP), 2008 has been enunciated on the basis of the Hoda Committee recommendations and consultations with State Governments, and other stakeholders.

(e)&(f): The proposed legislative changes in the Act in terms of the National Mineral Policy, 2008, including streamlining the procedure for grant of concessions is available on the website of Ministry of Mines (http://mines.gov.in).

(g): The Government has enunciated the National Mineral Policy, 2008 which lays down policy guidelines for streamlining and simplifying the procedures in grant of mineral concessions in order to attract investment into the mining sector in India.